THE SECOND SCHEDULE

(See section 5)

NOTICE OF INTENDED MARRIAGE

То							
Mari	Marriage Officer for the			District.			
	hereby give you not mnized between us v				Marriage Act, 1954, is date hereof.	intended to be	
Name	Condition	Occupation	Age	Dwelling place	Permanent place dwelling if present dwelling place not permanent	Length of residence	
A.B.	<u>Unmarried</u> <u>Widower</u> Divorcee						
C.D.	<u>Unmarried</u> <u>Widow</u> Divorcee						
Witn	ness our hands this		da	y of	20		
				2)	Sd.) A.B.,		
				(2	Sd.) C.D.,		